

CENTRAL INFORMATION COMMISSION
Fifth Floor, Block IV, Old JNU Campus
New Delhi 110067

Fax No. 26717352 & 26717354

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Central Information Commission invites bids from suppliers of the Legal services to the Commission, for the period ending 31st March, 2007.

1. The Commission may require Legal services which may include advising the Commission on various matters arising out of the implementation of the Right to Information Act, 2005, appeals filed against the Commission against its orders/decisions in various courts of the country and labour laws for the staff engaged in the Commission.
2. The bidder may provide range of services along with terms and conditions of services provided to Central Government / its autonomous organisations.
3. The bidder may indicate staff and their qualifications and experience that it can dedicate for the Commission.
4. The bidder may quote rate for its manpower to be provided for the Commission.
5. In case the bidder fails to provide the Commission legal services for any reason, the Commission will be free to use any other legal service provider and any excess payment shall be recovered from the bidder in all possible manners.
6. The bidder shall provide the Commission indemnity (civil and Criminal) to the Commission against all the acts (civil/Criminal) of its employees and shall reimburse any loss caused to the Commission on account of any act of its employees.
7. The Commission reserves the right to modify the above conditions to meet its requirements without giving any notice.
8. The bidders are requested to submit their bids by stating clearly that the above conditions are acceptable to them and they shall abide by these terms and conditions. However they may improve upon the condition of service that will be factored in to decision making. Agreement containing the above may be drawn to remove any doubts in this regard.
9. In the event of dispute, the Chief Information Commissioner of the Central Information Commission or his nominee shall be the sole arbitrator. All disputes arising shall be resolved before the competent court having jurisdiction / area where the Commission is located.
10. Last date for submission of bids is March 15, 2006.

Joint Secretary
Central Information Commission

Contact phone Nos. : 26167932 / 26717351